

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

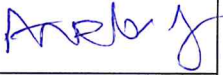
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 83/252/HDB/2018
NAME OF THE COMPANY	Waves Retail Private Limited
NAME OF THE PETITIONER(S)	Waves Retail Private Limited
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+9963033314	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar, Ld. Counsel for the Applicant.

Post the case on 28.03.2018.



Member (T)



Member (J)

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